Declaration of Assets and Llabilities

Kumar, son/dayotter/wife of Lote Batch War Prossed iged A8 years, belonging to Bikar Urdham Sabla Police service and presently working as #SSISTANT give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets A.

(Assets in joint name indicating the extent of joint ownership will also have to be Tejas Tanisher

given) (20m) Dependant-3 Dependant-2 Dopendant-1 Spouse Etc. Name Self Description Name Sr. Name Name(S) No. (i) Cash Deposits in (ii) Banks, Financial Institutions And Non-Banking Financial Companies Bonds, (III) Debentures and Shares in companies LIC LIC Other financial (IV) institutions, beengn NSS, Postal Savings, LIC Rs. 4755 Rs. 3032/-Policies, etc 01. 3032/ Motor Vehicles Motor zike (v) (details of passion 1320 make, etc.) 2018 Model. Jewellery (give (VI) details of 18 weight and value) Other assets, (vii) て、い、 such as values Freez of claims / Ae interests

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets
[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	nave to be indicated] Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			-		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	2. 1 2. 6 3. 2	6 - EUST -	ガイ - 近 ガメ - 当で いタ2931.	1957, 4841, 1912/1-212/6;	_
(ili)	Buildings (Commercial and residential)					
	Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		The second secon			
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market					ţ-
(v)	Others (such as interest in property)	and the second s			-	<u></u>

I give herein below the details of my liabilities / overdues to public financial (2) institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		Commence
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		_

	(d) dues to departments dealing with telephones	
	dealing with government transport (including aircraft and helicopters)	
	(f) Other dues, if any	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Financial Jean-2020-21 The part including surchange RI. 54043/- RAN M- ACTZPK-5180H
The state of the s	(III) Sales Tax [Only in case of proprietary business] (IV) Property Tax	

Personal Detail

GPF/CDF/PRAN No. :-	and the second second
Gender :-	PTS/BLA-1299 M (MLE)
Date of Birth	27051973 (DD/MM/YYY)
Class/Group :-	n
Cadre :-	Administrative Codre, BLA. Patris.
	B.A.SBihar Administrative Service,
Home District	6.S.S Bihar Secretariat Service etc.)
	PATAA
I hereby declare knowledge and belief.	that the above details are true to the best of my

signature Deepak Kumar Name of Employee: DEEPAR RUMAR

Designation: #SSJITAOVT

Department: BIHAR VIDHAN SABHA, PATNA

Note:

Place: PATMA

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side)